

(ख) यदि हां, तो उसका विवरण क्या है;

(ग) जबानों को प्रोत्साहित करने तथा ठेकेदारों द्वारा किये जाने वाले कामों में कुछ बचत करने की दृष्टि से क्या कोई ऐसा विचार है कि इस प्रकार से अजित धन को किसी अच्छे कार्य में लगाया जाय; और

(घ) यदि हां, तो वे कार्य क्या हैं ?

प्रतिरक्षा संगठन मंत्री (श्री त्यागी): (क) से (घ) एक विवरण सभा-घटल पर रखा गया है। [ देखिये परिशिष्ट ७, अनुबंध संख्या २७ ]

#### ASSESSMENT COMMITTEE ON BASIC EDUCATION

\*1276. **Shrimati Ila Palchoudhury:** Will the Minister of Education be pleased to state:

(a) whether the Assessment Committee on Basic Education has submitted its report;

(b) if so, whether Government have accepted its recommendations; and

(c) whether Government would place a copy of the report on the Table?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) No, Sir.

(b) and (c). Do not arise at present.

#### RECRUITMENT TO I. A. F.

\*1279. **Shri Natarajan:** Will the Minister of Defence be pleased to state:

(a) the reasons for fixing a contract period of nine years and a reserve period of six years while recruiting boys for Other Ranks in the Indian Air Force;

(b) whether the period can be extended; and

(c) if not, the alternative employment that Government offers to these young men on expiry of their contract period?

**The Minister of Defence Organisation (Shri Tyagi):** (a) The system of recruitment for a certain period of regular service to be followed by a certain period in the reserve has been in existence for many years. This ensures that the service consists of only young men who are able to stand the rigours of the service life and it also assists in building up a reserve to meet an emergency.

(b) Yes, the initial period of engagement can be extended in suitable cases.

(c) As the Air Force is an expanding service, airmen, whose services are required, are not normally released on the expiry of the initial engagement, but where circumstances make it necessary to release anyone when he is still young, every effort is made to assist in his resettlement.

#### MEWAR BHIL CORPS

\*1280. **Shri Bheekha Bhai:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Mewar Bhil Corps was integrated neither with the State Police nor with the Indian Army on the eve of integration of Rajasthan; and

(b) whether it is also a fact that they are denied even the pay scale of ordinary police personnel though their services were utilised on the Indo-Pak border and as anti-dacoity force?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) Yes; and

(b) The material has been called for from the Rajasthan Government and will be furnished on receipt.

#### SWEEPERS AND DARWANS

\*1281. **Chaudhuri Muhammed Shaf-fee:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the sweepers and darwans are not allowed weekly off;

(b) if so, the reasons therefor;